

Token Number 2601 cont case (civil)

Indarnath Rajak @ Indar Nath Rajak Vs. The State of Jharkhand

Cvt clr

SJ

CFS:

Petiton: NA

Affidavit: Rs 20/-

Vakalatnama: Rs. 30/-

Defects:

1. Copy may be serviced to respondent number-2(organization).
2. Name of Hon'ble Judge may be written in prayer at synopsis.

Sameer
9.6.2020